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Title: Regarding construction of Deoghar-Pirpainti via Godda Railway line-laid.

DR. NISHIKANT DUBEY (GODDA): I have demanded, in my capacity as the Godda Lok Sabha MP, that the crucial Deoghar-Pirpainti via Godda railway line be constructed as per the new cost share of 50-50 as well. The state government agreed and wrote to the Railway Board that they are happily willing to contribute 50 per cent of the total cost.

In February 2014, the CCEA cleared this 127-km Deoghar Pirpainti via Godda rail project. The land acquisition has since started. However, in 2017 the Coal Ministry put up an objection saying that it has been allotted a coal block on the route between Godda Pirpainti. This came as a surprise, especially as prior NoC had already been provided by the Coal Ministry which allowed for the land acquisition to take place. Now, the Godda to Mahagama - 32 Km land acquisition process is complete and the Railways had awarded the work to lay the railway line.

However, the 30-km section between Mahagama and Pirpainti is stuck due to the coal companies last minute objections. Due to this hitch, the state government is not willing to fund the project, as the new alignment will go through Bihar. The people of the region are suffering since 72 years and due to this new problem, their hope seems to be dashed.

It is thus requested that you kindly intervene at the earliest and resolve this problem which is preventing the development of the region.